

There has been a fall in the prices of different foodgrains at Indore and Bhopal mainly due to the brightened prospects of the ensuing kharif crops owing to good rains received in the State. The raids organised by the State Government to unearth the hoarded stocks have also reported to have aided the bearish sentiments.

As I have had occasions to inform the House, we have been able to meet the most difficult phase of the food situation created by unprecedented drought over the major portion of the country. There has been satisfactory rainfall all over the country and kharif crops prospects have substantially improved. With the coming in of the kharif crop in the market there is bound to be an easing of the food situation throughout the country.

12.12 hrs.

STATEMENT RE: ALLEGED PRINTING OF POSTERS BY D.A.V.P. FOR DELHI UNIVERSITY STUDENTS UNION ELECTIONS

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): I beg to lay on the Table a statement in reply to an allegation regarding the DAVP's role in the recent Delhi University Students Union elections.

Statement

Yesterday, Shri Phool Chand Verma made an allegation in the House that the DAVP published posters worth about Rs. 5 to 6 lakhs for the pro-Congress candidates in the recent Delhi University Students Union elections. This allegation is baseless and politically motivated. Neither the DAVP nor any other governmental agency has printed or published any poster of this type. Similar allegation that DAVP has brought out posters in connection with the Delhi University Teachers' Association elections is equally unfounded and malicious.

RE: DISCUSSION ON INDIA-PAKISTAN AGREEMENT

SHRI INDRAJIT GUPTA (Alipore): I understood you to say yesterday, that you would be convening a meeting of the Business Advisory Committee to see if time could be found for a discussion on the Indo-Pakistan Agreement. May I take it that because some parties are not in favour of this discussion, therefore, you have withdrawn your suggestion now?

MR. SPEAKER: No, it was not withdrawn. But in view of the fact that the Minister of External Affairs is going away today, I was just thinking when we could have it....

THE MINISTER OF PLANNING (SHRI D. P. DHAR): If you would permit me, Sir, I have been authorised by the Minister of External Affairs to submit for your kind consideration, that if it is the will of this House, by and large, to have a discussion on this issue, then it can be had only today, because the Minister is leaving for Algiers this evening; if it is at all necessary and if it is the overwhelming wish of this House, then it could be had only today...

MR. SPEAKER: This afternoon is a non-official day. What to do in this situation?

SHRI D. P. DHAR: He is leaving today.

MR. SPEAKER: I considered this. Unfortunately, the whole of this evening is for non-official business. There is no other way out. Now, let the hon. Minister take up his own item regarding the approach to the Fifth Plan.

SHRI SAMAR MUKHERJEE (Howrah): Kindly allow one or two minutes for hon. Members to have their say. The situation outside is very serious. Please find some way out. If you allow hon. Members to have

[Shri Samar Mukherjee] their say, then less time will be consumed. Otherwise, more time will be taken.

SHRI H. N. MUKHERJEE (Calcutta—North—East) The Prime Minister could be here; she is here, and I see her car outside, and she can come to the House and we can have a discussion in the morning today

अध्यक्ष महोदय देखिये आप पार्लियामेंट है सभी बातें होती हैं। हर एक बात का प्रपर पर-स्पेक्टिव भी होता है। अब आप ने आज प्लान रखा है, बड़े सालों के बाद रखा है, ये चोजे फिर भी आप उस में ले आये तो यह कहा तक ठीक लगना है ? मैं तो आप का, जो हाउस का हुक्म है उस को तामील कर रहा हू और जो आप का हुक्म है कि वह नहीं करना है तो नहीं करते हैं। आप बताइए हम क्या करें ? मास्टर ऐंस है कि एक तरफ तो कहते हैं कि राइट को चलना है और दूसरी तरफ कहते हैं कि लेफ्ट को चलना है, तो बड़ी मुश्किल हो जाती है।

SHRI JYOTIRMOY BOSU (Diamond Harbour) May I submit a few words in one minutes Sir, I have written to you earlier It is a very serious matter The other day, the House discussed the atrocities committed on the Harijans Only the other day (Interruptions) If you keep on talking I cannot talk I would appeal to the Chair to listen to us,—in West Bengal at Godhula in Midnapore district, the police has committed unspeakable atrocities on the Harijan women there What they have done is the most atrocious thing. Why does not the Home Minister come forward with a statement (Interruptions).

MR. SPEAKER: I only pray that God give you some guidance I am unable to give you.

SHRI B. V. NAIK (Kanara): Sir, I beg to submit that the discussion of the Plan is of paramount importance,

and no time should be cut out from that discussion. It is too important to be neglected.

श्री सरजू पांडे (गाजीपुर) अध्यक्ष महोदय, एक मिनट का समय आप मुझे दे दे। एक मिनट आप मेरी बात सुन लें।

अध्यक्ष महोदय आप नेशनल इश्यू पर भी कभी कभी आया करे। बड़ी मुश्किल से यह आज आया है। बाकी बातें तो आप रोज करते हैं। उस के लिए तो आप की विधान सभाएं हैं, आप के एम एल एज है वहां भी आप यह सब कर सकते हैं। (अवधान) इस को इतना भी न रखें कि नेशनल इश्यू यहां आ सके तो फिर इस का क्या बनेगा ?

SHRI DINEN BHATTACHARYYA (Serampore) Yesterday, when we raised the issue of the severe food position in Kerala and did not ask the Minister to make a statement

MR SPEAKER I have asked

SHRI DINEN BHATTACHARYYA: In the other House, the Home Minister made a statement So, the Government are using double-standards; double-standards are being applied (Interruptions)

MR SPEAKER The Speaker is no more a Presiding Officer He is a man in the dock now I am really worried about it All the time you accuse me by saying 'you did not to that' and so on There is a way of addressing the Chair You do not make him stand in the dock There should be some courtesy, politeness in addressing the Chair Every day you do it. The Minister was asked to make a statement yesterday. I had permitted him.

SHRI PILOO MODY (Godhra) rose—

MR SPEAKER: I do not need your help. I know what to do. I only want that may God save me from you and some others.

श्री सरजू पांडे : अध्यक्ष महोदय, उत्तर प्रदेश में प्रेसीडेंट्स रूल हैं। गाजीपुर की पुलिस ने एक कम्युनिस्ट पार्टी के कार्यकर्ता के घर को बन्द कर दिया है। उसका सारा घर लूट लिया है। मैं चाहता हूँ कि होम मिनिस्टर से आप इस के ऊपर बयान दिलवाइए, वह इस की सफाई करें।

SHRI VAYALAR RAVI (Chirayinkil): Sir, taking the opportunity of rule 377, the Members on that side make false allegations. It is the responsibility of the Member concerned to prove the allegation. Yesterday, the hon. Member, Shri Phool Chand Verma, made an allegation that the DAVP has spent Rs. 5 lakhs in connection with the University students' elections. It is a baseless and false allegation; it is without any foundation or truth. I challenge the hon. Member; the Member has to prove it. Let him apologise. He must apologise for the allegation. It is a false and baseless allegation. It is their responsibility to prove it. This forum must not be misused; they are misusing this forum. (*Interruptions*).

अध्यक्ष महोदय : मैं कभी कभी सोचता हूँ कि आप क्यों ऐसा करते हैं? मैं इतना खुश हुआ आज कि आखिरकार कोई बात तो आज आई है, नेशनल प्लान पर बहस होनी है, अब उस पर भी आप उसी तरह कर रहे हैं? आप को तो खुश होना चाहिए कि नेशनल प्लान आज आ रहा है। लेकिन और बातों में लगे हुए हैं। पार्लियामेंट इज मेट फार ब्राडर इश्यू।

12.20 hrs.

MOTION RE: APPROACH TO THE
FIFTH PLAN

THE MINISTER OF PLANNING

(SHRI D. P. DHAR): I beg to move:

"That this House do consider the 'Approach to the Fifth Plan 1974-79', laid on the Table of the House on the 20th February, 1973."

At the outset I should very respectfully beg to share your feelings that a discussion on this very important and significant document which relates to the future of our country has at long last been possible in this House. I had hoped and I had wished that this discussion should have taken place a little earlier but that was not to be and that is why at the present moment I am presenting this paper under the burden of a few constraints.

In the first instance, as I said, it is rather late to discuss this approach paper, but none the less it is a matter of pleasure and privilege for me that an opportunity has been afforded. Late, because we are almost in the process of completing the draft plan; and we shall therefore have the added pleasure and privilege of taking into account the valuable suggestions and opinions which this hon. House may express, so that as far as is within our power we shall try to incorporate them and give them a position of significance and honour in the planning process itself.

We are meeting today under some what altered circumstances since the plan approach was framed. There have been changes in the domestic scene and there have been more significant and more disquieting changes in the global scene. It is against this background that we have to examine the basis and validity and relevance of the postulates that underlie the plan document.

As is well known, the approach document has two aspects. In the first instance, it enumerates as clearly as possible the objectives which we seek to achieve and the strategies which are necessary for achieving these objectives. Secondly, we have also endeavoured to work out details, targets and programmes and